

**SPECIAL BENCH**

**ITEM NO.113**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**IA No.438/2023 IN CP (IB) No.81/ALD/2019**

**CORAM:**

**1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S ASREC (INDIA) LTD. V/S M/S HARIG CRANKSHAFTS LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Abhishek Anand with  
Sh. Akshit Awasthi, Advs. : *For the Monitoring Committee/  
Applicant in IA No.438/2023*

NONE : *For the ESIC*

**ORDER**

**IA No.438/2023**

Ld. Counsel representing the Applicant/ Monitoring Committee is present through VC. However, none present for the other side.

This being a Special Bench, at the request of the learned counsel representing the Applicant/ Monitoring Committee, the matter is adjourned for further hearing on 12<sup>th</sup> August, 2024 before the Regular Bench.

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

**19<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*